

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 290 OF 2016

Dated: 27th July, 2018

**Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

**GAIL (India) Ltd. ...Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Jain, Sr. Adv.
Mr. Yoginder Handoo
Mr. Adrija Thakur
Mr. Yuvraj Sharma

Counsel for the Respondent(s) : Mr. Sumit Kishore for R-1

ORDER

Heard the learned counsel appearing for the appellant for some time.

List the matter for further hearing on **03.08.2018** (**top of the board**), as agreed by the learned counsel appearing for the parties.

**(Justice N. K. Patil)
Judicial Member**

**(B. N. Talukdar)
Technical Member (P&NG)**

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